

**Nomination List for
Orientation Course on the Mental Healthcare Act, 2017 & Related Issues
for CMMs, ACMMs & MMs (including all i.e. General / Mahila Court / NI Act /
Reliever) (1/4th of total strength)
on
03rd March, 2023**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Ms. Shama Gupta	CMM		North	Rohini
2	Ms. Arjani Mahajan	CMM			Rouse Avenue
3	Mr. Siddhartha Malik	CMM		Central	THC
4	Mr. Puneet Pathwa	CMM		South	Saket
5	Ms. Rajani Ranga	ACMM	1	Central	THC
6	Ms. Asanksha Vyas	ACMM		Shahdara	KKD
7	Ms. Ruby Nooraj Kumar	ACMM		West	THC
8	Mr. Anurag Thakur	ACMM (Special Acts)		Central	THC
9	Mr. Mayank Goel	MM (NI Act)	2	West	THC
10	Mr. Abhinav Pandey	MM	4	Shahdara	KKD
11	Ms. Shruti Chaudhary	MM (Mahila Court)	1	East	KKD
12	Mr. Tushar Gupta	MM	8	New Delhi	PHC
13	Ms. Medha Arya	MM	7	South-West	Dwarka
14	Ms. Deepali Srivastava	MM (NI Act) Digital Court		East	KKD
15	Mr. Vinod Joshi	MM	2	East	KKD
16	Mr. Gaurav Sharma	MM	5	Central	THC
17	Mr. Ashwani Panwar	MM	1	South	Saket
18	Mr. Animesh Bhaskar Mani Tripathi	MM	3	Shahdara	KKD
19	Ms. Tarangreet Kaur	MM	5	New Delhi	PHC
20	Mr. Ajeet Narayan	MM	2	Shahdara	KKD
21	Mr. Anshul Mehta	MM	1	West	THC
22	Ms. Bharti Garg	MM	9	South-West	Dwarka
23	Ms. Apoorva Rana	MM	10	South-West	Dwarka
24	Ms. Anushi Parwal	MM (Mahila Court)	2	North-East	KKD
25	Ms. Ritika Kansal	MM	7	North-West	Rohini
26	Mr. Vaibhav Kumar	MM	4	North-East	KKD
27	Mr. Ankit Mittal	MM (NI Act)	4	South-East	Saket
28	Ms. Akansha Gautam	MM (Mahila Court)	4	West	THC
29	Ms. Preeti Rajoria	MM (Mahila Court)	2	North-West	Rohini
30	Mr. P. Bhargav Rao	MM (NI Act)	1	West	THC
31	Ms. Shipra Dhanekar	MM	1	Central	THC
32	Ms. Chhavi Bansal	MM (NI Act) Digital Court	3	South	Saket
33	Mr. Abhitesh Kumar	MM (NI Act) Digital Court	4	South	Saket
34	Mr. Manoj Kaushal	MM (NI Act) Digital Court	6	South-West	Dwarka
35	Ms. Ebbani Aggarwal	MM (NI Act) Digital Court	9	South-West	Dwarka
36	Ms. Shikha Chahal	MM	11	South-East	Saket
37	Ms. Abhinasha Singh	MM (NI Act)		South	Saket
38	Ms. Bharti Beniwal	MM	11	South-West	Dwarka
39	Mr. Divyansu Lila	MM	4	South	Saket
40	Ms. Shruti Sharma-I	MM (Mahila Court)	1	Shahdara	KKD
41	Ms. Divya Arora	MM (NI Act)	1	South-West	Dwarka

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
42	Ms. Twinkle Chawla	MM (NI Act)	2	South-East	Saket
43	Mr. Kausik	MM	4	North	Rohini
44	Mr. Gaurav Dahiya	MM	6	South-East	Saket
45	Mr. Shubham Devodiya	MM	5	West	THC
46	Ms. Karuna	MM (Mahila Court)	2	West	THC
47	Ms. Deepika Goyal Shokeen	MM (Mahila Court)	1	South-West	Dwarka
48	Mr. Akshay Sharma	MM	3	South-East	Saket
49	Mr. Ayush Sharma	MM	2	North-West	Rohini
50	Ms. Komal Garg	MM (Mahila Court)	1	New Delhi	PBC
51	Mr. Navdeep Gupta	MM	6	North-West	Rohini
52	Ms. Poorva Mehra	MM	4	South-East	Saket
53	Mr. Mayank Aggarwal	MM	9	Central	THC
54	Mr. Apoorv Gupta	MM	2	Central	THC
55	Ms. Soeeta Nirmal	MM (NI Act) Digital Court	2	South-West	Dwarka
56	Mr. Ajay Narwal	MM	2	North	Rohini
57	Ms. Neha Kheria	MM (Mahila Court)	1	Central	THC
58	Ms. Divya Yadav	MM (Mahila Court)	3	South-West	Dwarka
59	Mr. Arvind Dev	MM	1	East	KKD
60	Mr. Akhil Malik	Municipal Magistrate		East	KKD
61	Ms. Preeti	MM (Mahila Court)	1	North	Rohini
62	Mr. Jitender	MM	1	North	Rohini
63	Mr. Udhav Kumar Jain	MM (NI Act)			Rouse Avenue
64	Ms. Deepika Madan	MM (Mahila Court)	1	South	Saket
65	Ms. Archita Garg	MM (Mahila Court)	3	South-East	Saket
66	Ms. Swati Malik	MM (NI Act) Digital Court		North	Rohini
67	Mr. Sanhak Paswan	MM (NI Act)	9	South-West	Dwarka
68	Ms. Virender Kaur	MM (NI Act)	3	South-West	Dwarka
69	Ms. Tabassum Khan	MM (NI Act) Digital Court	1	South-East	Saket
70	Ms. Pooja Yadav	MM (NI Act)		East	KKD
71	Mr. Raj Kumar Singh	MM (NI Act) Digital Court	3	Central	THC
72	Mr. Nishat Bangarh	MM (Reliever)		North-East	KKD
73	Ms. Sheetal Razi	MM (Reliever)		Central	THC

28/01/23
Dr. Aditi Choudhary
D.H.J.S
Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
Office of Director & Sessions Judge
Rouse Avenue Court Complex, New Delhi - 110078
Phone No. 011-26036822 (Fax)
011-26036883 (Cell)
Email: dja@delhi.nic.in

17532
04 FEB 2023
01st February, 2023
Rouse Avenue Court, New Delhi

No. DJA/Tg/MS-03/1655/2023/ST7

- To
1. The Ld. Principal District & Sessions Judge, HQS, Central, THC
 2. The Ld. Principal District & Sessions Judge, South, Saket
 3. The Ld. Principal District & Sessions Judge, North-West, Rohini
 4. The Ld. Principal District & Sessions Judge, New Delhi, PHC
 5. The Ld. Principal District & Sessions Judge, East, KKD
 6. The Ld. Principal District & Sessions Judge, South-East, Saket
 7. The Ld. Principal District & Sessions Judge, North, Rohini
 8. The Ld. Principal District & Sessions Judge, South-West, Dwarka
 9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
 10. The Ld. Principal District & Sessions Judge, Shabdar, KKD
 11. The Ld. Principal District & Sessions Judge, North-East, KKD
 12. The Ld. Principal District & Sessions Judge, West, THC

Sub: Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CNDs/ACNDs/MDs (including all Ld. General/Mahila Court/NI Act/Reliever) (14th of total strength), Mental Health Professionals in the NCR of Delhi & Officials of Delhi Police on 3rd March, 2023.

Respected Sir/Madam,

As per the approved Training Calendar 2023, the Delhi Judicial Academy shall be conducting the 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues' for CNDs/ACNDs/MDs (including all Ld. General/Mahila Court/NI Act/Reliever) (14th of total strength), Mental Health Professionals in the NCR of Delhi & Officials of Delhi Police on 3rd March, 2023, at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 3rd March, 2023, so that litigants and lawyers are not inconvenienced.

With regards,

Judicial Branch

Post/1/2023
4/3/23

Yours faithfully,

Dr. Aditi Choudhary

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC Act/CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. JOTPRACG/MS/2023/1084-1093-D

Dated, 04/2/2023

Copy forwarded alongwith its enclosure digitally for information and necessary action to:-

1. Ms. Arjani Mahajan, Chief Metropolitan Magistrate, Rouse Avenue Court Complex, New Delhi.
2. Sh. Ushav Kumar Jain, Metropolitan Magistrate (PC Act), RADC, New Delhi.
3. The Branch In-charge, Adm, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge cum-Special Judge (PC Act) (CBI), RADC, New Delhi.
5. The Web-site Committee, TIS Hazari Courts, Delhi.

06-02-23

(Arun Bhardwaj)
Officer-in-charge (Jd/J)
for Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue Court Complex
New Delhi